

Annexure – 7
Name of the corporate debtor: M R Nirman Private Limited
Date of commencement of CIRP: 5th September, 2024
List of creditors as on: 27th September, 2024

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	The Commissioner of Commercial Taxes, Govt of West Bengal, Saltlake Charge, Bidhannagar, Kolkata – 700 091	Government of West Bengal	NA	19/09/24	1,86,88,636.66	1,86,88,636.66	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	The claim have arisen as the results of assessment and audit under WBVAT Act,03 for the period as mentioned above against the case no(s).
2.	Employees Provident Fund Organisation, DK Block, Sector-II, Saltlake City, Kolkata – 700 091	Government of India	NA	19/09/24	5,73,260	5,73,260	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	The Claim have arisen due to default of remittances of EPFO dues by Corporate Debtor.
3.	Income Tax	Government	NA	17/09/24	69,010	69,010	Government	NIL	NIL	No	NA	NIL	NIL	NIL	NIL	Income Tax

	Officer, TDS Wd – 2(2), Kolkata 10B, Middleton Row, Kolkata - 71	of India					Dues									demands were raised on completion of various Income Tax proceeding and uploading of the same by issuing demand notices as mentioned on the consolidated demand payable by the assessee downloaded from TRACES module of Income Tax Department.
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